

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/187/ (IB)/2017  
NAME OF THE PETITIONER(S) : VENTUREAST PROACTIVE FUND LLC  
NAME OF THE RESPONDENT(S) : LATTICE BRIDGE INFOTECH PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

V. Hari Kumar  
for Petitioner

for petitioner

V. Hari Kumar

M. Jayashree

for Respondents

M. Jayashree

For Louis

ORDER

Mr.V.Hari Kumar Counsel for Petitioner present. Ms.M. Jayashree Counsel for respondents present. Counsel for the respondent submitted that they have already given the proposal for settlement. Counsel for respondent is directed to give a copy of the proposal to the other side and file the same before the Registry. The counsel for the petitioner is directed to give response within two weeks. Put up on 14.09.2017 at 10.30 A.M.

—sd—  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

—sd—  
(Ch.MOHD SHARIF TARIQ)  
MEMBER (JUDICIAL)

hv